



**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
TENDER NOTIFICATION**

ROC No.374/2023-CPC dated 03.07.2023

Sealed Quotations are invited for supply, delivery and installation of Fifty (50) numbers with wall mount Display Boards of Sony Make 55" for the use of the High Court of Andhra Pradesh in the Interim Judicial Complex & Annex Building. The Specification of the Display Boards is as under:

SL.NO.	PARAMETERS	SPECIFICATIONS
1	Screen Size	139 cm (55") Diagonal
2	Brightness (cd/m ²)	Typical 620 / Peak 850 Nits
3	Native Contrast Ratio	6000:1
4	Dynamic contrast ratio	550000:1
5	Features Response Time (ms)	8
6	Display resolution (H x V, pixels)	3,840 x 2,160
7	HDR(High Dynamic Range) compatibility	Yes (HDR10, HLG, Dolby Vision)
8	Aspect Ratio	16:9
9	Portrait/Tilt Compatibility	Yes
10	Dimming type	Local Dimming
11	Display Backlight type	Direct Full Array LED
12	Operation time	24x7
13	View Angle (Right/Left)	178 (89/89) degree
14	Video Specs Viewing Angle (up/Down)	178 (89/89) degree
15	HDMI Signal	4096x2160p(24, 60 Hz), 3840x2160p(24, 30,60,120 Hz), 1080p(30,60,120 Hz) 1080/24p, 1080i (60Hz), 720p (30,60Hz), 720/24p, 480p
16	Audio Return channel (ARC) HDMI	Yes
17	Audio Power Output	10W + 10W
18	HDMI auto wake-up	Yes
19	HTML5 platform	Yes
20	Operating System	Android 10.0 Oreo or Higher
21	On-board Storage (GB)	16 GB or Higher
22	Wi-Fi Direct	Yes
23	Wireless LAN	Integrated
24	USB playback codecs	MPEG1: MPEG1 / MPEG2PS: MPEG2 / MPEG2TS (HDV, AVCHD) : AVC, MPEG4, HEVC/ AVI:Xvid, MotionJpeg/ ASF (WMV) : VC1/ MOV:AVC, MPEG4, MotionJpeg / MKV: Xvid, AVC, Convenience MPEG4, VP8.HEVC / WEBM: VP8 features / 3GPP: MPEG4, AVC/ MP3, ASF(WMA)/ LPCM/ WAV/ MP4AAC / FLAC/JPEG

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REGISTRAR (RECRUITMENT)
I/C REGISTRAR (IT-cum-CPC) 3/7/23

25	On Screen Clock	Yes
26	Sleep Timer	Yes
27	On/Off Timer	Yes
28	Chromecast built-in	Yes
29	Apple AirPlay Built-in	Yes
30	IP Control	Yes
31	Control Specs	RS-232C Control 1
32	HDMI-CEC	Yes
33	HDCP	HDCP2.3 (for HDMI1/2/3/4)
34	Composite Video Input (s)	1
35	HDMI inputs	4
36	USB ports	2
37	Ethernet inputs	1
38	Digital Audio Output	1
39	Power Consumption	173 W
40	Power Consumption (in Standby)	0.5 W
41	Dynamic Backlight Control	Yes
42	Power Saving Mode/Back Light Off Mode	Yes
43	Refresh Rate	120 Hz

TERMS AND CONDITIONS:

1. Bidder should have at least two (2) years of experience in the sales, service and support of Display Boards and supporting documents of past performance to be submitted.

2. Bidders should enclose copies of valid registration of GST, PAN, MSME.

3. **Delivery and installation period:** three (3) weeks from the date of issue of purchase order.

4. The successful bidders will have to furnish unconditional Bank Guarantee @ 5% of purchase value to the High Court of Andhra Pradesh and valid for a period of five (5) years shall submit such document within 15 working days of issue of Purchase Order.

5. Payment terms:

a) On successful and satisfactory installation and on the submission of unconditional Bank Guarantee (BG) of 5% of the total amount from any nationalized/scheduled bank towards due performance of warranty.

b) The successful bidder should submit the installation reports and warranty certificates for five years, to the Registrar (IT-cum-CPC), High Court, to process the bills.

6. The Central Project Coordinator may at his discretion to ask the bidder for clarification of their bids including price

7. Warranty:

(a) The Display Boards should be under Five (5) years on-site comprehensive warranty support service by the OEM from the date of installation, including free provision of spare


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parts, kits as and when necessary. The bidder has to submit a letter stating Seven (7) years spare part support for the quoted model from date of installation issued by OEM.

(b) If either of the Display Boards remains not operational beyond 48 hours after the complaint, the Firm/Vendor/Bidder will be required to provide a stand-by of the same or higher configuration or a penalty of Rs.200 per day will be imposed after 48 hours.

(c) Warranty period begins from the date of satisfactory installation and commissioning at the locations certified by the High Court of Andhra Pradesh, Nelapadu at Amaravati.

(d) Successful bidder shall visit site at least once in every three months to carryout preventive maintenance and fine tune / calibration of the Display Boards besides regular service calls during the warranty period. Firm/Vendor/Bidder has to submit the Preventive Maintenance report duly signed by the user on quarterly basis during the Warranty Period.

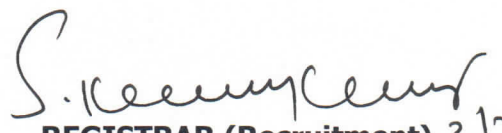
(e) On completion of the Warranty period, the unconditional Bank Guarantee will be released after satisfying that proper free warranty support has been provided during warranty period of Five years for the Display Boards. The High Court reserves the right to recover pending amounts of penalty if any, from the amount of bank guarantee.

8. The Registrar (IT-cum-CPC), High Court of Andhra Pradesh reserves the right to accept or reject the offers without assigning any reasons.

Tender - Submitting - address Registrar (IT-cum-CPC), High Court of Andhra Pradesh, Nelapadu, Amaravati, Pincode – 522 237.

The intending bidders shall submit their quotations in sealed form in accordance to above specifications to the undersigned on or before 17.07.2023 (**Monday**) by 3:00 pm.


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REGISTRAR (Recruitment) 31/7/23.
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